## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-162/ND/2017

In the matter of:

Royal Caterers (P) Ltd

....PETITIONER

SECTION:

**Under Section 252** 

Order delivered on 19.12.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Ms. Geeta Wadhwa, PCS

For the Respondent/Corporate Debtor:

For the Intervener

: Mr. Manish Raj, Co. Prosecutor Ms. Lakshmi Gurung, Standing Counsel, Income tax Deptt.

## ORDER

Learned Counsel for the petitioner is present. Ld. representative for the

ROC and Income tax Department are also present. Heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 19.12.2017